

**Annexure – 7**  
**Name of the corporate debtor: Fine Dine Ventures Private Limited; Date of commencement of CIRP: 10.08.2023 and appointment of RP as on 22.11.2023**  
**List of creditors as on: 29.02.2024**

**List of operational creditors (Government dues)**  
 (Amount in ₹)

Sl.No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount of claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Sales GST Department		26.08.2023	₹ 35,458,747.00	₹ 21,485,190.00	Operational Debt	₹ 0.00	₹ 0.00	No	0	₹ 0.00	₹ 0.00	₹ 350,460.00	₹ 13,623,097.00	requisite supporting documents have been sought and are awaited from the suspended board of directors of CD.
	<b>TOTAL</b>			<b>₹ 35,458,747.00</b>	<b>₹ 21,485,190.00</b>		<b>₹ 0.00</b>	<b>₹ 0.00</b>			<b>₹ 0.00</b>	<b>₹ 0.00</b>	<b>₹ 350,460.00</b>	<b>₹ 13,623,097.00</b>	